

reported that Punjab National Bank has only limited representation in Orissa and has also no lead responsibility for any District in the State. Out of 13 Districts in Orissa, 12 Districts are covered by Regional Rural Banks. In accordance with the branch licensing policy of Reserve Bank of India, the Regional Rural Banks are given priority in the matter of allotment of unbanked centres identified by the State Government for opening bank offices. Further, while considering allotment of the centres other than those identified by the State Government, banks having adequate representation in the area are given preference. Accordingly Punjab National Bank has not been allowed any centre in the State for opening offices under the Branch Licensing Policy of April 1982 to March 1985. There is also no proposal for opening of a Regional Office of Punjab National Bank at Bhubaneswar at present.

#### **Financial Assistance to Export Houses by State Bank of India**

9867. SHRI BALKRISHNA WASNIK : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4147 on 16 December, 1983 regarding providing of financial assistance to export houses by State Bank of India and state :

(a) whether the concerned exporters have since submitted detailed proposals for revival of their export credit accounts in response to the call of State Bank of India, Calcutta so that they may boost up export trade ;

(b) whether the same comprises of moratorium of interest, repayment of accumulated debts, further export credit, etc. ; and

(c) if so, the facts thereof and action being taken to revive the accounts without entailing further delays so as to enable these exporters to earn valuable foreign exchange and to offer opportunity to repay the debts of the bank steadily without going in for litigation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The requisite information is being collected and to the extent available and permissible under

the rules will be laid on the Table of the House.

#### **Expansion of Trade between India and Hungary**

9868. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal to expand areas under cooperation with Hungary during 1984-85 ;

(b) if so, the areas identified to expand trade relations with Hungary ; and

(c) the details of the programme of Government in this regard during 1984 85 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) Effort are continuously being made to promote India's trade and economic cooperation with Hungary with the twin objective of effecting growth with stability in trade turnover and diversification into new areas. With this end in view, meetings of joint Commission, Permanent Working Group, Joint Business Council etc. are periodically held and action is taken on the conclusions arrived at in these meetings. Meeting of the Permanent Working Group on Trade is due to take place in May, 1984.

#### **Provision of Financial Assistance to Exporters of Marine Products**

9869. SHRI CHANDRADEO PRASAD VERMA :

SHRI GUFRAAN AZAM :

Will the Minister of COMMERCE be pleased to refer to reply given to Unstarred Question No. 3961 on 16th December, 1983 regarding boosting of export of marine products and state :

(a) whether Marine Products Export Development Authority has now received several representations/complaints from exporters of shrimps/marine products of Calcutta regarding non-availability of export packing credit assistance from State Bank of India and also other banking difficulties being faced by them in boosting up export business ;

(b) if so, facts thereof and action being